

A VIDA VIDA I,....

**Declaration of Assets and Liabilities** 

I, Jogg 2017 3717 , son/daughter/wife of 8/124/01 (4174, years, belonging to 1961र नियान समा

service and presently working as -41046, 19811 fouriet Hall

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

Details of movable assets A.

(Assets in joint name indicating the extent of joint ownership will also have to be 88 पुत्र प्रध 4001 given) आपिएम क्यार साहिलकुमा वामन क्षमार शोना देवी Dependant-3 Dependant-1 Dependant-2 Self Spouse Description Sr. Etc. Name Name Name Name(S) No. NIL MIL Cash NIL (i) 7,000/-10,000/-S.B.I da सेन्द्रम Deposits in (ii) 30,000/-R·D-7000/-मंत्रली Banks, Financial वें इ अंभि Institutions And HIL NIL NIL इंडिया Non-Banking R.S-3000/-P'N'B-dis Financial Companies 6100/-(iii) Bonds, Debentures and NIL NIL NIL NIL NIL Shares in companies 120115-14 Other financial (iv) (भाई फ institutions, ह इनस्वन्स NIL NIL NIL NSS, Postal NIL ER-5-5,852/-Savings, LIC FPOLICY-NO Policies, etc 50395170 मोश्र आईकिल Motor Vehicles (v) NIL NIL NIL NIL (details of हीरो जैलेम्बर make, etc.) BR-DICV 9070 411-11 Jewellery (give (vi) 30 7114 NIL details of NIL NIL HIL weight and -citel value) 150 7117 (vii) Other assets, NIL NIL NIL NIL such as values NIL of claims / interests

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

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## Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated1

Sr.	have to be indicated]  Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	SHE SHE	Nic	NIL	, NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	JIL	μιι	· NI C	NIC	NIC
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIC	NIL	NIL	NIL
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	MA MERIE	NIL	NIL	NIL	NIL.
(v)	Others (such as interest in property)	NIL	NIC	NIL	NIL	NIL

I give herein below the details of my liabilities / overdues to public financial (2) institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding a	
(a)	(i) Loans from Banks	NIL	NIL	
(a)	(ii) Loans from financial institutions	NIL	NIC	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIC	
	(b) dues to departments dealing with supply of water	NIL	NIC	
	(c) dues to departments dealing with supply of electricity	NIC	NIC	

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	(d) dues to departments dealing with telephones	NIL	NIL	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL	
	(f) Other dues, if any	NIC	NIC	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN-NO DJYPK-9401B	NIL	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	Ŋγι	NIC	
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIC	
	(iv) Property Tax	NIL	NIL	

## Personal Detail C. 110083919377 -GPF/CPF/PRAN No. Gender (DD/MM/YYYY) Date of Birth 0 Class/Group (A/B/C) विहार विधान समा, सिपवालम, SERVICE Cadre (Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.) Home District 4291 I hereby declare that the above details are true to the best of my knowledge and belief. Signature पुनुभूजार सुभार Date: 07/02/2023

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

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